

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/14290/2024 ARBP/13/2024	M/S. INDIAN OIL CO. LTD. VS M/S. SARATHI KISAN SEVA KENDRA	SATYA SINDHU KASHYAP VS	// ( //
2	D-ARBP/14292/2024 ARBP/14/2024	M/S. INDIAN OIL CORPN. LTD. VS M/S. JEMAMANIU FUELS (KSK)	SATYA SINDHU KASHYAP VS	// ( //
3	D-BLAPL/9954/2024 BLAPL/3164/2024	MD. MUSTAKIN @ BITU VS STATE OF ODISHA	SABYASACHI MISHRA VS	JHUMPURA /66 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000216/2024
4	D-BLAPL/9973/2024 BLAPL/3165/2024	VIJAY PATEL @ ANTOL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /334 /2022 C.J.M.,CUTTACK(Cuttack) ST/0000264/2023
5	D-BLAPL/8135/2024 BLAPL/3166/2024	KASTURI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /473 /2023 ADJ,KODALA(Ganjam) ST/0000197/2023
6	D-BLAPL/9981/2024 BLAPL/3167/2024	MAHESWAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	HINDOL /75 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000222/2024
7	D-BLAPL/9078/2024 BLAPL/3168/2024	SANJAY KUMAR PATI VS STATE OF ODISHA	DHRUBA CHARAN ROUT VS	CUTTACK SADAR /604 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001239/2023
8	D-BLAPL/9737/2024 BLAPL/3169/2024	ROCKET@SANTOSH NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BADAGODA P.S. /361 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000351/2023
9	D-BLAPL/9986/2024 BLAPL/3170/2024	MAHESWAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// S.D.J.M.,HINDOL(Dhenkanal) 2(B)CC/0000001/2024
10	D-BLAPL/9781/2024 BLAPL/3171/2024	BABU K VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /64 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000056/2024
11	D-BLAPL/10018/2024 BLAPL/3172/2024	DIPU @ DIPAK JENA VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	KUJANGA /57 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000169/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

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12	D-BLAPL/9807/2024 BLAPL/3173/2024	SURESH KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /64 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000056/2024
13	D-BLAPL/9785/2024 BLAPL/3174/2024	SITI KHILA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /114 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000141/2022
14	D-BLAPL/7198/2024 BLAPL/3175/2024	PADMANAV PRADHAN @ PINKU VS STATE OF ODISHA	RAMAKANTA MISHRA VS	BOLANGIR TOWN /570 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000087/2023
15	D-BLAPL/9810/2024 BLAPL/3176/2024	KRISHNA HIAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /110 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000008/2024
16	D-BLAPL/9906/2024 BLAPL/3177/2024	SANJIT BISWAS VS STATE OF ODISHA	ABHAS MOHANTY VS	KALIMELA /234 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000199/2023
17	D-BLAPL/9929/2024 BLAPL/3178/2024	DEBADATTA PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000006/2024
18	D-BLAPL/9932/2024 BLAPL/3179/2024	MAHI@MAHESWAR JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 SPL.JUDGE,ANGUL(Anugul ) Spl/0000151/2013
19	D-BLAPL/9203/2024 BLAPL/3180/2024	AJU @ AJAY PATRA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /267 /2017 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000029/2019
20	D-BLAPL/9368/2024 BLAPL/3181/2024	SUDAM CHANDRA SETHY VS STATE OF ODISHA	PVS NANAJI ACHARY VS	PAPADAHANDI /37 /2024 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0000214/2024
21	D-BLAPL/9654/2024 BLAPL/3182/2024	BIKI@BIKASH NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KUNDHEIGOLA /334 /2022 J.M.F.C,REAMAL(Debagarh ) CT/0000752/2022
22	D-BLAPL/9206/2024 BLAPL/3183/2024	CHUIN @ FAKIR KHAN VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BAISINGA /161 /2013 A.D.J.,BARIPADA(Mayurbhanj) ST/0000264/2022
23	D-BLAPL/9657/2024	MANASH PRADHAN@MANAS PRADHAN	AMITAV TRIPATHY	KHANDAPARA /261 /2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

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	BLAPL/3184/2024	VS STATE OF ODISHA	VS	ASST.SESSION JUDGE, KHANDAPADA ST/000022/2023
24	D-BLAPL/9678/2024 BLAPL/3185/2024	SYAMSUNDAR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /280 /2023 ADDL. DIST. AND SESSION JUDGE, OD TR/000019/2023
25	D-BLAPL/9778/2024 BLAPL/3186/2024	LAXMIKANTA BEHERA VS STATE OF ODISHA	BIDYADHAR PANDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/000026/2024
26	D-BLAPL/9672/2024 BLAPL/3187/2024	ASIT MANADAL VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	KALIMELA /39 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000027/2024
27	D-BLAPL/8020/2024 BLAPL/3188/2024	SAYYAD ATIK@ATIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KALIMELA /155 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000097/2022
28	D-BLAPL/9949/2024 BLAPL/3189/2024	BIKI RANJAN BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	BINJHARPUR /282 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000256/2023
29	D-BLAPL/7981/2024 BLAPL/3190/2024	SANDEEP SINGH TEJI VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NANDAPUR /75 /2020 ADDL.SESSIONS JUDGE CUM SPECIAL TR/000064/2020
30	D-BLAPL/8131/2024 BLAPL/3191/2024	INDRAMANI BUDEK VS STATE OF ODISHA	ADITI HOTA VS	BELPARA /239 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/000005/2023
31	D-BLAPL/9580/2024 BLAPL/3192/2024	KRISHNA PANIGARHI VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /48 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/000077/2024
32	D-BLAPL/7790/2024 BLAPL/3193/2024	SANJAYA JENA VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	TANGI /126 /2020 2ND ADJ,CUTTACK(Cuttack) ST/000064/2022
33	D-BLAPL/10003/2024 BLAPL/3194/2024	GURUMURTI NAHAK @ GURU @ GURUMURTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	POLASARA PS /32 /2024 JMFC, POLSARA(Ganjam) GR/000030/2024
34	D-BLAPL/10067/2024 BLAPL/3195/2024	MANAS PARIDA VS	PRABHU PRASANNA BEHERA VS	BHARATPUR PS /461 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

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35	D-BLAPL/10077/2024 BLAPL/3196/2024	STATE OF ODISHA YASHBANT SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CT/0001427/2023 G.R.P.S. /41 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000018/2024
36	D-BLAPL/10070/2024 BLAPL/3197/2024	RAMA CHANDRA SINGH VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KULIANA /99 /2023 A.D.J.,BARIPADA(Mayurbhanj) ST/0000297/2023
37	D-BLAPL/10078/2024 BLAPL/3198/2024	NAGENDRA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /211 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0000687/2023
38	D-BLAPL/6408/2024 BLAPL/3199/2024	BIRAKISHORE SAHOO@PRUSTY VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /331 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0001051/2023
39	D-BLAPL/10080/2024 BLAPL/3200/2024	MD. MUKTAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /9 /2016 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000078/2022
40	D-BLAPL/7738/2024 BLAPL/3201/2024	SALIM RIYAJUDDIN ALI@SALIM ALI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000018/2023
41	D-BLAPL/9016/2024 BLAPL/3202/2024	PANCHANAN SAHU VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH RURAL /56 /2024 S.D.J.M.,BARGARH(Bargarh ) CT/0000413/2024
42	D-BLAPL/9984/2024 BLAPL/3203/2024	MUKESH@PAPU HEMBRAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BARBIL /101 /2024 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000403/2024
43	D-BLAPL/10166/2024 BLAPL/3204/2024	MANOJ KUMAR PATTANAİK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	COLLIERY /124 /2019 J.M.F.C,TALCHER(Anugul ) GR/0000505/2019
44	D-BLAPL/10079/2024 BLAPL/3205/2024	SANJAY KUMAR LENKA@SANJU VS STATE OF ODISHA	SOUGAT DASH VS	CHAULIAGANJA /64 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000261/2024
45	D-BLAPL/10193/2024 BLAPL/3206/2024	BHAGABAN SAHOO @ BHAGIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /213 /2022 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0001022/2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

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46	D-BLAPL/9069/2024 BLAPL/3207/2024	OMPRAKASH RANA VS STATE OF ODISHA	RABINDRANATH BARIK VS	//0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000004/2024
47	D-BLAPL/10199/2024 BLAPL/3208/2024	NIRANJAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 ADDL SESSIONS JUDGE CUM SPL JUDGE 2(A)CC/0000002/2024
48	D-BLAPL/9596/2024 BLAPL/3209/2024	PRADOSH KUMAR BISWAL@CHIKU VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	KASAFAL MARINE /16 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000335/2023
49	D-BLAPL/9648/2024 BLAPL/3210/2024	SRIDHAR KUMAR JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BUGUDA /683 /2021 ADHOC ADDL.DIST. AND SESSIONS JUDGE Spl/0000225/2021
50	D-BLAPL/10202/2024 BLAPL/3211/2024	PRADOSH KUMAR BISWAL @ CHIKU VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	JALESWAR /89 /2024 J.M.F.C.,JALESWAR(Baleshwar) CT/0000116/2024
51	D-BLAPL/9702/2024 BLAPL/3212/2024	BASANTI MONDAL VS REPUBLIC OF INDIA (CBI)	BISHNU PRASAD PRADHAN VS	//0 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/0000021/2014
52	D-BLAPL/9987/2024 BLAPL/3213/2024	SURENDRANATH NATH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /65 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000231/2024
53	D-BLAPL/9792/2024 BLAPL/3214/2024	RAMESH CHANDRA NAIK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	TALCHER TOWN /208 /2024 ADDL.SPL.JUDGE, TALCHER(Anugul ) Spl/0000004/2024
54	D-BLAPL/9998/2024 BLAPL/3215/2024	AKSHAYA NAYAK @ AKHAYA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	RAIKIA /25 /2024 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000086/2024
55	D-CMP/10086/2024 CMP/321/2024	BISWARUPA PADHI VS SIMANCHAL MAHARANA	S.S.RAO VS	// A.D.J.,ASKA(Ganjam) Fao/0000001/2023
56	D-CMP/13203/2024 CMP/322/2024	GANESHRAM PATEL VS STATE OF ODISHA	SURYA NARAYAN SATAPATHY VS	// CIVIL JUDGE (JD),JHARSUGUDA(Jharsuguda) CS/0000082/2020
57	D-CMP/3182/2024	LAXMIPRIYA RATHA	SMITA RANJAN PATNAIK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/323/2024	VS JAGABANDHU PRUSTY	VS	ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000102/2013
58	D-CMP/13329/2024 CMP/324/2024	SARAT CHANDRA SAHOO VS SANTOSH KUMAR SAHOO	NIRANJAN ROUT VS	// S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) EC/0000001/2015
59	D-CMP/13817/2024 CMP/325/2024	TANMAY KUMAR RAUT VS KRUSHNA CHANDRA ROUT	ASHOK DAS VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000130/2022
60	D-CMP/13825/2024 CMP/326/2024	RUTUSHREE RAUT VS KRUSHNA CHANDRA RAUT	ASHOK DAS VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000129/2022
61	D-CMP/15247/2024 CMP/327/2024	DASARATHI MARANDI @ MAJHI VS MANKA MARANDI	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (SD),RAIRANGAPUR(Mayurbhanj) CS/0000167/2021
62	D-CMP/14279/2024 CMP/328/2024	MAHANT SRI ABODH KISHORE DAS BABAJI VS EPARI VIMALA DEVI	DHANANJAYA MUND VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000042/2006
63	D-CMP/13265/2024 CMP/329/2024	RUDRA PRASAD SAI VS NIRANJAN SAI	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) Fds/0000036/1993
64	D-CMP/14602/2024 CMP/330/2024	KANHU CHARAN MOHAPATRA VS KISHORE CHANDRA MOHAPATRA	BIBEKANANDA BHUYAN VS	// DISTRICT & SESSIONS JUDGE,PURI(Puri) Fao/0000074/2023
65	D-CONTC/11414/2024 CONTC/2440/2024	GOPABANDHU ACHARYA VS SUSHIL KUMAR LOHANI, I.A.S.	ASHOK DAS VS	// () //
66	D-CONTC/12800/2024 CONTC/2441/2024	PARIKHITA SAHU VS ANU GARG, I.A.S.	ADV. VS	// () //
67	D-CONTC/10665/2024 CONTC/2442/2024	PURNA CHANDRA TUNGA VS MADHUSMITA SAMANTARAY, O.A.S.	ADV VS	// () //
68	D-CONTC/15029/2024 CONTC/2443/2024	BAISHNAB CHARAN PATRA VS	ARUPANANDA GOSWAMY VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

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69	D-CONTC/14644/2024 CONTC/2444/2024	SANJIB MOHANTY, E.I.C, BBSR, KHORDHA DR. DEBIDUTTA DASH VS SHALINI PANDIT, I.A.S.	ADV. VS	// // 0 //
70	D-CONTC/10589/2024 CONTC/2445/2024	RANJIT KUMAR PRADHAN VS BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	KURESH PRASAD DASH VS	// 0 //
71	D-CONTC/14645/2024 CONTC/2446/2024	ASUTOSH PATTANAIAK VS PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.	ADV. VS	// 0 //
72	D-CONTC/9589/2024 CONTC/2447/2024	SHISHIR KUMAR RATH VS ADHAR CHANDRA TARAI, B.E.O, BHANDARIPOKHARI, BHADRAK	ADV. VS	// 0 //
73	D-CONTC/11136/2024 CONTC/2448/2024	ANUPAMA PARIDA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
74	D-CONTC/4799/2024 CONTC/2449/2024	LAXMAN KUMAR MAJHI VS DR.KAMAL LOCHAN MISHRA ,I.A.S.	SUDARSHAN PRADHAN VS	// 0 //
75	D-CONTC/11142/2024 CONTC/2450/2024	DR. ARUN KUMAR RATH VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
76	D-CONTC/13072/2024 CONTC/2451/2024	NIHAR RANJAN CHARCHI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
77	D-CONTC/14470/2024 CONTC/2452/2024	KUMULI KAILASH VS DR. ABINASH ROUT, REGISTRAR CUM GENERAL SUPDT., S.C.B.M COLLEGE AND HOSPITAL, CUTTACK	ADV VS	// 0 //
78	D-CONTC/11146/2024 CONTC/2453/2024	DR. ARABINDA PRADHAN VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/13069/2024 CONTC/2454/2024	GURUNATH BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

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80	D-CONTC/14817/2024 CONTC/2455/2024	CHANDRAMANI PRADHAN VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/14474/2024 CONTC/2456/2024	AJAY KUMAR KEDIA VS DR. GAVALI PARAG HARSHAD, I.A.S	PRATAP SAHANI VS	// 0 //
82	D-CONTC/14816/2024 CONTC/2457/2024	ABDUL HAKIM KHAN VS SUSANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
83	D-CONTC/13065/2024 CONTC/2458/2024	JANARDAN PATRA VS DAYASINDHU PARIDA, O.A.S.	SAIBRATA RATH VS	// 0 //
84	D-CONTC/14963/2024 CONTC/2459/2024	MANASH PANDE VS ANU GAG, I.A.S.	ADV VS	// 0 //
85	D-CONTC/10755/2024 CONTC/2460/2024	DAMBARUDHAR @AKASH PODHA VS SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
86	D-CONTC/13003/2024 CONTC/2461/2024	SRIBASCHHA KUMAR DASH VS PRADEEP KUMAR NAYAK, SUPDT., ENGNR., JAGATSINGHPUR, IRRIGATION DIVISION	ADV VS	// 0 //
87	D-CONTC/10752/2024 CONTC/2462/2024	HARESH KUMAR PODH VS SASWAT MISHRA, PRINCIPAL SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
88	D-CONTC/11291/2024 CONTC/2463/2024	SEBATI MANTRI VS AMRITA SARKAR, O.A.S.	SUJATA JENA VS	// 0 //
89	D-CONTC/12306/2024 CONTC/2464/2024	NIRANJAN ROUT VS SANJAY KUMAR SINGH, COMMNR., B.M.C, KHORDHA	SUDHANSU SEKHAR JENA VS	// 0 //
90	D-CONTC/10732/2024 CONTC/2465/2024	SATYA NARAYAN NAYAK VS ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
91	D-CONTC/10535/2024	SHYAM SUNDAR NAYAK	ADV	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

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	CONTC/2466/2024	VS DR. BIJAY KUMAR MOHAPATRA,DIRECTOR OF HEALTH SERVICES,ODISHA	VS	0 //
92	D-CONTC/11855/2024 CONTC/2467/2024	INDIAN SOCIETY FOR RURAL DEVELOPMENT VS ANIL MALIK, CHAIR PERSON CUM SECY., W AND C.D, DEPT.	SUJATA JENA VS	// 0 //
93	D-CONTC/14651/2024 CONTC/2468/2024	DAKTER PADHAN@PRADHAN VS USHA PADHI, I.A.S.	PRASANTA KUMAR MISHRA VS	// 0 //
94	D-CONTC/7397/2024 CONTC/2469/2024	AJAYA KUMAR BEHERA VS ASWATHY S., I.A.S.	AKSHAYA KUMAR PANDEY VS	// 0 //
95	D-CONTC/10994/2024 CONTC/2470/2024	SATYA SUNDAR SWAIN VS SUDHANSU SEKBHAR SAO, TAHASILDAR, GONDIA, DHENKANAL	ADV VS	// 0 //
96	D-CONTC/10727/2024 CONTC/2471/2024	DR. BINAYAK PADHY VS ARAVIND AGRAWAL,SECRETARY DEPTT. OF HIGHER EDUCATION.	SANDHYARANI PANI VS	// 0 //
97	D-CONTC/10991/2024 CONTC/2472/2024	ABHIRAM BEHERA VS ASHISH THAKRE, COLLECTOR AND D.M, BALASORE	ADV VS	// 0 //
98	D-CONTC/14628/2024 CONTC/2473/2024	CHITTARANJAN MISHRA VS BASANTA KUMAR SETHY, O.A.S.	ADV. VS	// 0 //
99	D-CONTC/10726/2024 CONTC/2474/2024	DR.GOKULANANDA PANIGRAHI VS ARAVIND AGRAWAL,SECRETARY DEPTT. OF HIGHER EDUCATION,ODISHA	SANDHYARANI PANI VS	// 0 //
100	D-CONTC/12809/2024 CONTC/2475/2024	BASUDEV RAUT VS ANU GARG, I.A.S.	ADV VS	// 0 //
101	D-CONTC/12808/2024 CONTC/2476/2024	PANCHANAN MAHARANA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
102	D-CONTC/13849/2024 CONTC/2477/2024	MADHUMITA BEHERA VS	ADV. VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/13759/2024 CONTC/2478/2024	ASHIS MOHAPATRA,CHIEF MANAGER,SBI,BONAI BRANCH,ROURKELA BHAJAKRUSHNA DASH VS DHRUBA CHARAN BEHERA, D.E.O, BOLANGIR	ADV. VS	// // ()
104	D-CONTC/10654/2024 CONTC/2479/2024	PRADEEP KUMAR MALIK VS SAUBHAGYA RANJAN PANDA, O.A.S.,	ADV VS	// // ()
105	D-CONTC/12806/2024 CONTC/2480/2024	PANCHANAN BRAHMA VS ANU GARG, I.A.S.	ADV VS	// // ()
106	D-CONTC/13756/2024 CONTC/2481/2024	RABINARAYAN DAS VS SATYA RANJAN SAHOO, DIR. OF SECONDY. EDN., ODISHA	ADV. VS	// // ()
107	D-CONTC/10525/2024 CONTC/2482/2024	GITANJALI BARIK VS GOURI NAYAK, D.E.O, KEONJHAR	ADV VS	// // ()
108	D-CONTC/12801/2024 CONTC/2483/2024	KUMUDA CHANDRA PATNAIK VS ANU GARG, I.A.S.	ADV VS	// // ()
109	D-CONTC/13752/2024 CONTC/2484/2024	SANTOSH KUMAR SAHOO VS BISWSANATH TARAI, D.E.O., KHURDA	ADV. VS	// // ()
110	D-CONTC/12452/2024 CONTC/2485/2024	AMIYARANJAN PANI VS PRATIVA MANJARI DAS, D.E.O., BALASORE	ADV. VS	// // ()
111	D-CONTC/13727/2024 CONTC/2486/2024	SUMIT RANJAN SAHOO VS SUSANTA KUMAR DASH, I.A.S.,DIRECTOR SECONDARY EDUCATION	NIHAL RATH VS	// // ()
112	D-CONTC/8356/2024 CONTC/2487/2024	MUKESH BAG VS KHILARI RISHIKESH DNYANDEO, IPS	ADV VS	// // ()
113	D-CONTC/13774/2024 CONTC/2488/2024	JAYARAM PATEL VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV. VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/12450/2024 CONTC/2489/2024	LAXMINARAYAN SOREE VS ROOPA ROSHAN SAHOO, COMMNR., CUM SECY., ST AND SC DEVELOPMENT DEPT.	ADV VS	// 0 //
115	D-CONTC/13767/2024 CONTC/2490/2024	ROHIT KUMAR PATEL VS DHRUBA CHARAN BEHERA, D.E.O., BOLANGIR	ADV. VS	// 0 //
116	D-CONTC/12300/2024 CONTC/2491/2024	PRAMOD KUMAR BISWAL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
117	D-CONTC/13372/2024 CONTC/2492/2024	SUDARSAN PANIGRAHI VS SMITA RATH, O.A.S. (I),CERTIFICATE OFFICER,BBSR,KHORDHA	DEEPAK KUMAR PANDA VS	// 0 //
118	D-CONTC/10077/2024 CONTC/2493/2024	BHABASANKAR MOHANTY VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0 //
119	D-CONTC/12074/2024 CONTC/2494/2024	PRASANJIT ALIV KUMAR BARIK VS SALINI PANDIT, IAS	DEEPAK KUMAR PANDA VS	// 0 //
120	D-CONTC/11760/2024 CONTC/2495/2024	ANANTA KUMAR ROUT VS ASWINI KUMAR BHUYAN, TAHASILDAR, CHANDBALI	ADV. VS	// 0 //
121	D-CONTC/13762/2024 CONTC/2496/2024	PRADIP KUMAR DAS VS SURYA WANSHI MAYUR VIKAS, COLLECTOR, KENDRAPARA	ADV. VS	// 0 //
122	D-CONTC/12260/2024 CONTC/2497/2024	JAYANTA KUMAR DAS VS DR. SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
123	D-CONTC/14509/2024 CONTC/2498/2024	BASANTA KUMAR PRADHAN VS DR. SUJATA MISHRA, C.D.M. AND P.H.O., PURI	ADV. VS	// 0 //
124	D-CONTC/14592/2024 CONTC/2499/2024	RAJ KUMAR BISHOI VS AMITA PATTANAIAK, D.E.O, GANJAM	ADV VS	// 0 //
125	D-CONTC/14518/2024	KAILASH CHANDRA BARIK	PRASANNA KUMAR SAHOO	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2500/2024	VS	VS	0
		VEER BIKRAM YADAB, I.A.S.		//
126	D-CONTC/14584/2024	KASINATH BHOLA	ADV	//
	CONTC/2501/2024	VS	VS	0
		S.ASWASTHI,COMMNR-CUM-SECY.,S AND ME DEPTT.		//
127	D-CONTC/14902/2024	SANTOSH KUMAR DAS	ADV	//
	CONTC/2502/2024	VS	VS	0
		SUSANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, BBSR		//
128	D-CONTC/10624/2024	MOHAN CH. MUNDARI	ADV	//
	CONTC/2503/2024	VS	VS	0
		ASWATHY S, I.A.S		//
129	D-CONTC/11373/2024	PRABIRA KUMAR MISHRA	ADV	//
	CONTC/2504/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
130	D-CONTC/2440/2024	RAJU SUNAR	ADV.	//
	CONTC/2505/2024	VS	VS	0
		BIJAY KUMAR SHARMA, I.P.S.		//
131	D-CONTC/15060/2024	DR. ASHOK KUMAR MISHRA	ADV	//
	CONTC/2506/2024	VS	VS	0
		SHALINI PANDIT, SECY., H AND F.W, DEPT.		//
132	D-CONTC/10622/2024	RAJU BHOI	ADV.	//
	CONTC/2507/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
133	D-CONTC/11322/2024	NARENDRA KALASHA	ADV.	//
	CONTC/2508/2024	VS	VS	0
		SUSHIL KUMAR LOHANI, I.A.S.		//
134	D-CONTC/11211/2024	RANJIT BISWAL	ADV	//
	CONTC/2509/2024	VS	VS	0
		SURESH KUMAR VASHISTH,I.A.S.		//
135	D-CONTC/10950/2024	AMARA KUMAR BEHERA	ADV.	//
	CONTC/2510/2024	VS	VS	0
		SATYABRATA SAHU,IAS		//
136	D-CONTC/11210/2024	BHAGABAN MAHARANA	ADV	//
	CONTC/2511/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/11201/2024 CONTC/2512/2024	CHITHRA ARUMGAM, PRINCIPAL SECY., TO GOVT., COOPERARTION BBSR, KHORDHA JAGADEESH NAIK VS ARAVIND AGRAWAL, I.A.S.	AUROBINDA SAHOO VS	// // 0 //
138	D-CONTC/11212/2024 CONTC/2513/2024	PRADIP KUMAR BEHERA VS MANS RANJAN SWAIN, TAHASIALDAR, BBSR, KHORDHA	ADV VS	// // 0 //
139	D-CONTC/9523/2024 CONTC/2514/2024	PRASANTA KUMAR ROUT VS HARISH CHANDRA NAYAK, ADDL. COMMNR. (ENF.), B.D.A., BBSR.	RAJESWARI DAS VS	// // 0 //
140	D-CONTC/11193/2024 CONTC/2515/2024	SANTOSH KUMAR DAS VS CHITHRA ARUMUGAM, PRINCIPAL SECY., TO GOVT., COOPERATION DEPT.	ADV VS	// // 0 //
141	D-CONTC/10956/2024 CONTC/2516/2024	JASODA GIRI VS AKURA BARIK, DISTRICT EDUCATION OFFICER, BHADRAK	ADV. VS	// // 0 //
142	D-CONTC/10953/2024 CONTC/2517/2024	RAMAKANTA PADHAN VS ARAVIND AGARWAL, I.A.S.	ADV VS	// // 0 //
143	D-CONTC/3468/2024 CONTC/2518/2024	RANJAN KUMAR PANDA VS ASWATHY. S, I.A.S.	ADV. VS	// // 0 //
144	D-CONTC/10939/2024 CONTC/2519/2024	SABITRI PATRA VS ASWATHY S, I.A.S.	ADV. VS	// // 0 //
145	D-CONTC/10933/2024 CONTC/2520/2024	SWAYAMBAR RANA VS KARUNAKAR BHOI, D.E.O, NUAPADA	ADV VS	// // 0 //
146	D-CONTC/10930/2024 CONTC/2521/2024	JYOTINDRA SINGH DEO VS HEMA KANTA SAY, COLLECTOR CUM CHAIRMAN ZILA PARISAD NUAPADA	ADV VS	// // 0 //
147	D-CONTC/13834/2024 CONTC/2522/2024	BANSIDHAR GHADAI VS DR.SUJATA MISHRA,CDM AND PHO,PURI	PRADIP KUMAR DHAL VS	// // 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/13001/2024 CONTC/2523/2024	GOPAL CHANDRA SAHU VS ANU GARG, I.A.S.	ADV VS	// () //
149	D-CONTC/11027/2024 CONTC/2524/2024	BINAMRA PARIDA VS BALWANT SINGH, MANAGING DIRECTOR CUM, APPOINTING AUTHORITY, BBSR KHORDHA	ADV VS	// () //
150	D-CONTC/8273/2024 CONTC/2525/2024	DHOBA POLEI VS AMIT KUMAR GARG, C.E.O., TPSODL, COURTPETA,BERHAMPUR	ADV VS	// () //
151	D-CONTC/14437/2024 CONTC/2526/2024	TAPAN NAIK VS SUDHANSHU SEKHAR MISHRA, I.P.S.	ADV. VS	// () //
152	D-CONTC/12540/2024 CONTC/2527/2024	AMIT KUMAR AGARWAL VS SATYABRATA SAHU, I.A.S.	TIRTHA KUMAR SAHU VS	// () //
153	D-CONTC/11257/2024 CONTC/2528/2024	BHARAT CHANDRA SAHOO VS ARAVIND AGRAWAL, COMMNR., CUM SECY., TO GOVT. H .E DEPT.	SUCHETA GUMANSINGH VS	// () //
154	D-CONTC/14775/2024 CONTC/2529/2024	ASHOK KUMAR DAS VS SRIKANTA TAREI, PRESIDENT, BOARD OF SECONDARY EDUCATION, ODISHA	HARA PRASAD RATH VS	// () //
155	D-CRLA/9898/2024 CRLA/311/2024	ASWINI KUMAR JENA VS UNION OF INDIA (CBI)	HEMANTKUMAR MUND VS	//0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000006/2008
156	D-CRLA/9557/2024 CRLA/312/2024	BALARAM SAHOO @ SILU VS STATE OF ODISHA	DURGA PRASANNA MISRA VS	KISHORENAGAR (ANUGUL) /38 /2021 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000010/2023
157	D-CRLA/8377/2024 CRLA/313/2024	BINOD KUMAR SAHA @ BINOD SAHA VS STATE OF ODISHA	ANIRUDHA DAS VS	PADAMPUR /154 /2020 A.D.J.,PADAMPUR(Bargarh ) Spl/0000064/2020
158	D-CRLA/9822/2024 CRLA/314/2024	DEEPAK KUMAR SAHU @ DIPAK SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SUNDARGARH TOWN /324 /2023 SPECIAL JUDGE, SUNDARGARH(Sundar Spl/0000136/2023
159	D-CRLMA/9272/2024	RATNAMANI DASH	DEEPAK KUMAR SAHOO	RAJKANIKA /292 /2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMA/63/2024	VS STATE OF ODISHA	VS	DIST.&SESSIONS JUDGE,KENDRAPARA CRA/0000003/2024
160	D-CRLMC/8128/2024 CRLMC/1111/2024	BISWA RANJAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /71 /2019 A.D.J.,NAYAGARH(Nayagarh ) ST/0000168/2023
161	D-CRLMC/9047/2024 CRLMC/1112/2024	SUSHAMA KUJUR VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	TALSARA /62 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000052/2021
162	D-CRLMC/8293/2024 CRLMC/1113/2024	ANGAD DAS@SANJAY PRADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CHANDAKA P.S. /27 /2021 2ND ADJ CUM SPL JUDGE,BHUBANESWAR CT/0000105/2021
163	D-CRLMC/6547/2024 CRLMC/1114/2024	SUDHIR KUMAR JENA @ TITUA @ TUTUA VS STATE OF ORISSA	BIKRAM KESHARI BAL VS	MAHANGA /59 /2012 ASST.SESSIONS JUDGE,SALIPUR(Cuttack) ST/0000103/2015
164	D-CRLMC/6389/2024 CRLMC/1115/2024	RAJENDRA KUMAR SAHA VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /39 /2016 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000018/2016
165	D-CRLMC/7145/2024 CRLMC/1116/2024	PRADEEP KUMAR MISHRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BADAGODA P.S. /210 /2015 DISTRICT & SESSIONS JUDGE,BHUBANESWAR TR/0000192/2020
166	D-CRLMC/7167/2024 CRLMC/1117/2024	KARANA SUNA @ KARNA SUNA VS STATE OF ODISHA	JNYANANDA PANDA VS	TUMUDIBANDHA /11 /2013 ASSISTANT SESSIONS JUDGE,BALLIGUDA ST/0000071/2013
167	D-CRLMC/8446/2024 CRLMC/1118/2024	RAJA@RAJKISHOR MAJHI VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	TUREIKELA /97 /2015 J.M.F.C.,KANTABANJI(Balangir) GR/0000415/2015
168	D-CRLMC/8843/2024 CRLMC/1119/2024	SOUBHAGYA JIT MOHANTY @ SOUBHAGYA MOHANTY @ HAPPY VS STATE OF ODISHA	PRADOSH KUMAR DAS VS	PAHALA /23 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000131/2024
169	D-CRLMC/9799/2024 CRLMC/1120/2024	PRASANTA KUMAR PANDA @ KUNI CHHUA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHANTAPADA /466 /2014 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0002900/2014
170	D-CRLMC/8659/2024 CRLMC/1121/2024	GEETARANI DEI VS	LALITENDU BHUYAN VS	/ /0 ADDL.DIST.JUDGE,ANANDPUR(Kendujhar)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-CRLMC/9924/2024 CRLMC/1122/2024	SATYA PRIYA SAHU PRAHALLAD MOHAPATRA VS STATE OF ODISHA(VIG.)	SATYAJIT MOHAPATRA VS	CRREV/000004/2023 CUTTACK VIGILANCE /26 /2019 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/000023/2021
172	D-CRLMC/9963/2024 CRLMC/1123/2024	MUKESH POI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /168 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/000084/2023
173	D-CRLMC/9880/2024 CRLMC/1124/2024	MAHESWAR DAS VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /9 /2015 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/000007/2015
174	D-CRLMC/8670/2024 CRLMC/1125/2024	JOGI GOUDA@JOGENDRA GOUDA@JOGENDRA KUMAR GOUDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KODALA /180 /2018 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar GR/0000197/2018
175	D-CRLMC/1385/2024 CRLMC/1126/2024	ANTARYAMI SENAPATI VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	EOW,BHUBANESWAR /7 /2023 PRESIDING OFFICER,DESIGNATED COU CRMC/000010/2023
176	D-CRLMC/6995/2024 CRLMC/1127/2024	DEBASISH ROUT VS STATE OF ODISHA(VIG.)	SANJIB KUMAR BHANJADEO VS	VIGILANCE PS (BERHAMPUR) /26 /2015 SPECIAL JUDGE (VIGILANCE), PHULBA GR/000013/2015
177	D-CRLMC/7363/2024 CRLMC/1128/2024	AKSHAYA PRADHAN @ AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	BALANGA /58 /2015 ASSISTANT SESSIONS JUDGE,PURI(Puri ST/0000074/2015
178	D-CRLMC/8936/2024 CRLMC/1129/2024	PRASANTA KUMAR MISHRA VS PRAHALLAD ROUT	MANAS CHAND VS	// J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000107/2019
179	D-CRLMC/8958/2024 CRLMC/1130/2024	SUBRATA KUMAR DAS @ SUBRATA DAS VS SANGHAMITRA PATTANAİK	D.R.SUNDARAY VS	//0 JUDGE FAMILY COURT,KHURDA(Khor Crp/0000360/2019
180	D-CRLMC/9604/2024 CRLMC/1131/2024	GYANADATTA NAIK @ AGYANDATTAGANGA NAIK VS STATE OF ODISHA	PARTHA SARTHI NAYAK VS	CHHENDIPADA /424 /2022 ASST. SESSIONS JUDGE(W.C.),ANGUL(a CT/0000238/2023
181	D-CRLMC/8928/2024 CRLMC/1132/2024	BABUL ROUL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAİK VS	DASPALLA /49 /2017 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000067/2017



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-CRLMC/8625/2024 CRLMC/1133/2024	SAMARU PASAYAT VS ICICI BANK L.T.D, SAMBALPUR	SAMARENDRA BAHADUR VS	//0 S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000323/2008
183	D-CRLMC/9038/2024 CRLMC/1134/2024	SARASI MOHANTY VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000151/2023
184	D-CRLMC/9056/2024 CRLMC/1135/2024	RATIKANTA ROUT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MAHILA P.S.(BBSR) /313 /2015 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0005359/2015
185	D-CRLMC/9079/2024 CRLMC/1136/2024	SATYABRATA BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHOUDWAR /65 /2018 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000037/2018
186	D-CRLMC/9082/2024 CRLMC/1137/2024	GADADHAR GARABADU VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0002931/2009
187	D-CRLMC/9257/2024 CRLMC/1138/2024	PRASANT KUMAR DAS @ KALIA @ PRASHANTA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /57 /1999 ASST. SESSIONS JUDGE(W.C.),KHURDA GR/0000413/1999
188	D-CRLMC/8130/2024 CRLMC/1139/2024	KUMARI DIGAL@PRIYATAMA DIGAL VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PHIRINGIA /88 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000032/2023
189	D-CRLMC/9469/2024 CRLMC/1140/2024	MALAYA KUMAR SAMAL VS BIBEKANANDA SAMAL	AMULYA RATNA PANDA VS	//0 S.D.J.M.,PANPOSH(Sundargarh) ICC/0000065/2020
190	D-CRLMP/9893/2024 CRLMP/532/2024	SAROJ KUMAR MATAGAJASINGH VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	//0 ( //
191	D-CRLMP/9793/2024 CRLMP/533/2024	PHAGUDEV SAMAL VS STATE OF ODISHA	ASISH KUMAR RAY VS	//0 ( //
192	D-CRLMP/9756/2024 CRLMP/534/2024	GOURANGA CHARAN SETHY VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	//0 ( //
193	D-CRLMP/9955/2024	NIRANJAN BEHERA	MANAS KUMAR CHAND	//0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/535/2024	VS STATE OF ODISHA	VS	() //
194	D-CRLMP/9741/2024 CRLMP/536/2024	TARANNUM BIBI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
195	D-CRLMP/7370/2024 CRLMP/537/2024	SANTOSH SETHY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 () //
196	D-CRLMP/8999/2024 CRLMP/538/2024	RASANANDA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	//0 () //
197	D-CRLMP/3670/2024 CRLMP/539/2024	NALINI RANJAN JENA VS BANITA KUMARI JENA	PRAFULLA KUMAR KAR VS	//0 () //
198	D-CRLMP/9229/2024 CRLMP/540/2024	SANTOSH KUMAR MOHANTY VS SUPERINTENDENT OF POLICE, JAGATSINGHPUR	BIBHUTI RANJAN MOHANTY VS	//0 () //
199	D-CRLMP/9738/2024 CRLMP/541/2024	GULNAZ BEGUM VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //
200	D-CRLMP/9736/2024 CRLMP/542/2024	PRATYUSH ROUT VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	//0 () //
201	D-CRLMP/8635/2024 CRLMP/543/2024	SUSANTA KUMAR BARAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	NAYAPALLI P.S. /431 /2021 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0000243/2021
202	D-CRLREV/9321/2024 CRLREV/143/2024	SAMIR KUMAR BEHERA VS STATE OF ODISHA	HRUDANANDA TRIPATHY VS	//0 1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000087/2023
203	D-FAO/8781/2024 FAO/137/2024	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000007/2014
204	D-FAO/8096/2024 FAO/138/2024	REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// COMMISSIONER EMPLOYEES COMPEN

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-FAO/8098/2024 FAO/139/2024	TUNA SAHOO REGIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD.,BBSR VS PARSURAM NAIK	PRASANTA KUMAR MAHALI VS	EC/0000202/2013 // COMMISSIONER EMPLOYEES COMPEN EC/0000213/2013
206	D-FAO/6165/2024 FAO/140/2024	THE NEW INDIA ASSURANCE CO. LTD. VS UNION OF INDIA	S.E.HAQUE VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000035/2005
207	D-MACA/14047/2024 MACA/236/2024	BABITA GOSWAMI VS MAJIBUR RAHAMAN	BISHNU BRATA SINGH VS	// I MACT,BALASORE(Baleshwar) Mac/0000001/2019
208	D-MACA/14721/2024 MACA/237/2024	JYOTI MANJARI SAHU VS HARI BHASKAR	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000210/2019
209	D-MACA/7278/2024 MACA/238/2024	BISWANATH ACHARYA VS BIJAYANANDA DWIVEDI	JEEVANJYOTI MOHANTY VS	// IV MACT,PURI(Puri) Mac/0000015/1999
210	D-MACA/10735/2024 MACA/239/2024	DHIRENDRA KUMAR NAYAK VS GITANJALI SENAPATI	ARJUNA CHARANA BEHERA VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000017/2015
211	D-MATA/13855/2024 MATA/107/2024	RENUBALA MOHANTA VS MANAS RANJAN MOHANTA	HRUDANANDA TRIPATHY VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000073/2021
212	D-MATA/14502/2024 MATA/108/2024	YENU@MADAKA PADMINI VS YENU SRIDHAR	GOPINATH MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CMA/0000001/2024
213	D-MATA/14125/2024 MATA/109/2024	MADHUSMITA SATAPATHY VS AJIT KUMAR SATAPATHY	BISWAJIT PARIDA VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000121/2020
214	D-MATA/12180/2024 MATA/110/2024	LALITA PANIGRAHI VS SIPUN KUMAR PATHY	LAXMI CHARAN BEHERA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000069/2023
215	D-RPFAM/12053/2024 RPFAM/76/2024	NILAMANI SAHOO VS SANDHYARANI SAHOO	NARENDRA PRASAD RATH VS	// JUDGE FAMILY COURT,KHURDA(Khor Crp/0000265/2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-RPFAM/14699/2024 RPFAM/77/2024	SUBODH KUMAR DAS VS KALYANIRANI DAS	KALPATARU MISHRA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000091/2020
217	D-RPFAM/14695/2024 RPFAM/78/2024	SUJATA DAS VS RANJAN DAS	BHAGABAN MOHANTY VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000179/2022
218	D-RPFAM/10364/2024 RPFAM/79/2024	DAMAYANTI PARAMANIK @ BEHERA VS UPENDRA BEHERA	ASHOK KUMAR SARANGI VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur Crp/0000162/2018
219	D-RPFAM/9648/2024 RPFAM/80/2024	S.RABINDRA REDDY VS S.TEJESHREE REDDY	SANJIB KUMAR BHANJADEO VS	// JUDGE FAMILY COURT, PURI(Puri) Crp/0000005/2014
220	D-RSA/12149/2024 RSA/76/2024	MD. SHAHABUDDIN VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 2ND A.D.J., ROURKELA(Sundargarh) RFA/0000007/2017
221	D-RSA/12328/2024 RSA/77/2024	DEEPAK KUMAR MISHRA VS BADAL BABU RATH	HARIPAD MOHANTY VS	// DISTRICT & SESSIONS JUDGE, BERHAM RFA/0000001/2023
222	D-RVWPET/10272/2024 RVWPET/50/2024	COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK VS HADIBANDHU SWAIN	ADV. VS	// ( //
223	D-RVWPET/943/2024 RVWPET/51/2024	TAPAN KUMAR BEHURIA VS SUKANTA KUMAR SAHU	ADV. VS	// ( //
224	D-TRP(C)/13153/2024 TRP(C)/83/2024	NAMITA PATRA VS PRIYABRATA NIKHANDIA@LIPUN	TAPAS KUMAR ACHARYA VS	// JUDGE, FAMILY COURT, JHARSGUDA(J CP/0000029/2024
225	D-TRP(C)/13675/2024 TRP(C)/84/2024	LAXMI PRIYA BEHERA VS ABHIJIT MISHRA	DEEPALI MAHAPATRA VS	// JUDGE FAMILY COURT, BHUBANESWA CP/0000215/2024
226	D-WA/12232/2024 WA/542/2024	STATE OF ODISHA VS PRAMOD KUMAR NANDA	DEBASIS MOHAPATRA, A.S.C VS	// ( //
227	D-WA/12237/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.S.C.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/543/2024	VS	VS	0
		KASHINATH PRUSTI		//
228	D-WA/12233/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	//
	WA/544/2024	VS	VS	0
		DASARATHI PANDA		//
229	D-WA/12234/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
	WA/545/2024	VS	VS	0
		GOPINATH TRIPATHY		//
230	D-WA/13335/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
	WA/546/2024	VS	VS	0
		PITAMBAR PARIDA		//
231	D-WA/13399/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//
	WA/547/2024	VS	VS	0
		RAMA CHANDRA SAHOO		//
232	D-WA/8688/2024	MAA VAIRABI VANA SAMRAKSHYAN SAMITI	NIRANJAN LENKA	//
	WA/548/2024	VS	VS	0
		STATE OF ODISHA		//
233	D-WA/12568/2024	REKHARANI MOHAPATRA	JAGAJIBAN PRADHAN	//
	WA/549/2024	VS	VS	0
		COLLECTOR, MAYURBHANJ		//
234	D-WA/13286/2024	UTKAL UNIVERSITY, BBSR	TARA PRASAD ACHARYA	//
	WA/550/2024	VS	VS	0
		BYOMAKESH NAYAK		//
235	D-WA/13036/2024	RAGHUNATH SAHOO	DIGAMBARA MISHRA	//
	WA/551/2024	VS	VS	0
		ODISHA STATE CO-OP. BANK LTD., BBSR		//
236	D-WA/13732/2024	DASHARATHI HEMBRAM	BHABANI SANKAR TRIPATHY (1)	//
	WA/552/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WA/13614/2024	MURALIDHAR NAIK @ BANJARA	KRUSHNA CHANDRA DASH	//
	WA/553/2024	VS	VS	0
		SPL. LAND ACQUISITION OFFICER,LOWER INDRA IRRIGATION PROJECT,KHARIAR		//
238	D-WA/14707/2024	ASHOK KUMAR MISHRA	DR. BINODA KUMAR MISHRA	//
	WA/554/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WA/13027/2024 WA/555/2024	STATE OF ODISHA COMMNR.,C.M.C, BIJUBHAWAN , CHOWDHURY BAZAR, CUTTACK VS KARNA NAIK	DEBASIS NAYAK VS	// // 0 //
240	D-WA/13333/2024 WA/556/2024	AJAM ALI KHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
241	D-WA/6067/2024 WA/557/2024	ENAM HUSSAIN KHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	// 0 //
242	D-WA/13309/2024 WA/558/2024	STATE OF ODISHA VS JUDHISTIRA SAHOO	BIPLAB MOHANTY, A.G.A. VS	// 0 //
243	D-WA/12836/2024 WA/559/2024	STATE OF ODISHA VS DIBAKAR SAHOO	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
244	D-WA/13448/2024 WA/560/2024	STATE OF ODISHA VS MANCHE PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
245	D-WA/13167/2024 WA/561/2024	STATE OF ODISHA VS PRAHALLAD CHANDRA SAHOO	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
246	D-WA/13162/2024 WA/562/2024	STATE OF ODISHA VS TRINATH DEBATA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
247	D-WA/14453/2024 WA/563/2024	VICE CHANCELLOR, O.U.A.T., BBSR VS DR.BIJOY KUMAR MOHANTY	MANOJ KUMAR KHUNTIA VS	// 0 //
248	D-WA/15014/2024 WA/564/2024	SUNIL KUMAR PANIGRAHI VS EXCUTIVE ENGNR.,BED, SOUTHCO, GANJAM	SATYAJIT MOHAPATRA VS	// 0 //
249	D-WP(C)/15199/2024 WP(C)/8354/2024	LAXMI BEHERA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/12921/2024 WP(C)/8355/2024	DAMBARUDHAR SWAIN VS THE STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
251	D-WP(C)/15080/2024 WP(C)/8356/2024	MAHENDRA SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
252	D-WP(C)/15127/2024 WP(C)/8357/2024	SUDHANSU KUMAR BISWAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
253	D-WP(C)/15081/2024 WP(C)/8358/2024	SURENDRA SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
254	D-WP(C)/13043/2024 WP(C)/8359/2024	HARIPRIYA PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
255	D-WP(C)/15191/2024 WP(C)/8360/2024	AJIT KUMAR RATH VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
256	D-WP(C)/15092/2024 WP(C)/8361/2024	BIBHUTI BHUSAN RAY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
257	D-WP(C)/13047/2024 WP(C)/8362/2024	ASHOK KUMAR PARIDA VS STATE OF ODISHA	Niraj Kumar Sethi VS	// 0 //
258	D-WP(C)/13432/2024 WP(C)/8363/2024	SABITA SETHI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
259	D-WP(C)/12991/2024 WP(C)/8364/2024	JAYANARAYAN JAGADEV VS M/S TATA MOTORS FINANCE LTD.,BHUBANESWAR, KHURDA	AGASTI KANUNGO VS	// 0 //
260	D-WP(C)/12845/2024 WP(C)/8365/2024	JAIGUN NISSA BIBI @ JAIGUN BIBI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
261	D-WP(C)/12766/2024	PRADIP KUMAR PATRA	RAMANIKANTA PATTANAIAK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8366/2024	VS CHAIRMAN, ODISHA STATE WAREHOUSE CORP.(OSWC), BBSR	VS	0 //
262	D-WP(C)/12646/2024 WP(C)/8367/2024	ARUN KUMAR SINHA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
263	D-WP(C)/15162/2024 WP(C)/8368/2024	NARAYAN PARIDA VS REGIONAL PROVIDENT FUND COMMISSIONER, BBSR	SURENDRA KUMAR DASH VS	// 0 //
264	D-WP(C)/12073/2024 WP(C)/8369/2024	JAGATAR SINGH VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
265	D-WP(C)/15007/2024 WP(C)/8370/2024	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
266	D-WP(C)/14783/2024 WP(C)/8371/2024	SURYAMANI DASH VS THE STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
267	D-WP(C)/15169/2024 WP(C)/8372/2024	NARAYAN PARIDA VS ODISHA GRAMYA BANK, GANDAMUNDA	SURENDRA KUMAR DASH VS	// 0 //
268	D-WP(C)/12852/2024 WP(C)/8373/2024	VEDANTA LTD, MUMBAI VS MAHANADI COALFIELDS LTD., SAMBALPUR	PRASHANTA KUMAR NAYAK VS	// 0 //
269	D-WP(C)/13887/2024 WP(C)/8374/2024	KASHINATH BEHERA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
270	D-WP(C)/14995/2024 WP(C)/8375/2024	HEMANTA KUMAR DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
271	D-WP(C)/14991/2024 WP(C)/8376/2024	MANABHANJAN PANDA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
272	D-WP(C)/15005/2024 WP(C)/8377/2024	JOGESWAR BEHERA VS	RANJIT SAMAL VS	// 0



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/13892/2024 WP(C)/8378/2024	STATE OF ODISHA RAMNATH PAN VS	RAJIV KUMAR MAHANTA VS	// // 0
274	D-WP(C)/15001/2024 WP(C)/8379/2024	STATE OF ODISHA SHASHADHAR NAIK VS	RANJIT SAMAL VS	// // 0
275	D-WP(C)/14984/2024 WP(C)/8380/2024	STATE OF ODISHA ANIRUDDHA PRADHAN VS	RANJIT SAMAL VS	// // 0
276	D-WP(C)/15317/2024 WP(C)/8381/2024	STATE OF ODISHA PABITRA KUMAR SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
277	D-WP(C)/14982/2024 WP(C)/8382/2024	STATE OF ODISHA BUDDHADEV SAHU VS	RANJIT SAMAL VS	// // 0
278	D-WP(C)/15118/2024 WP(C)/8383/2024	STATE OF ODISHA BAIDERHI MOHANTA VS	RAMESH CHANDRA OJHA VS	// // 0
279	D-WP(C)/15314/2024 WP(C)/8384/2024	STATE OF ODISHA M/S. CORONATION INFRASTRUCTURE PVT. LTD., KEONJHAR VS	SITANSU MOHAN SINGH VS	// // 0
280	D-WP(C)/15308/2024 WP(C)/8385/2024	STATE OF ODISHA M/S CORONATION INFRASTRUCTURE PVT LTD, KEONJHAR VS	SITANSU MOHAN SINGH VS	// // 0
281	D-WP(C)/14980/2024 WP(C)/8386/2024	STATE OF ODISHA PAYODHARA SAHU VS	RANJIT SAMAL VS	// // 0
282	D-WP(C)/13369/2024 WP(C)/8387/2024	STATE OF ODISHA CHAMPAK KESARI BURMA VS	DAYANANDA MOHAPATRA VS	// // 0
283	D-WP(C)/15311/2024 WP(C)/8388/2024	ODISHA STATE CASHEW DEVELOPMENT CORP. LTD. SOUMYA RANJAN PANDA VS	SITANSU MOHAN SINGH VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/15322/2024 WP(C)/8389/2024	M/S CORONATION INFRASTRUCTURE PVT. LTD., KEONJHAR VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
285	D-WP(C)/14937/2024 WP(C)/8390/2024	M/S BIZZY BEE CONSTRUCTION COMPANY PRIVATE LTD., BBSR,KHURDA VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
286	D-WP(C)/15320/2024 WP(C)/8391/2024	SOUMYA RANJAN PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	D-WP(C)/15013/2024 WP(C)/8392/2024	KALI PRASAD MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
288	D-WP(C)/14836/2024 WP(C)/8393/2024	RAKESH KUMAR BEHERA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
289	D-WP(C)/14608/2024 WP(C)/8394/2024	NAMITA PANIGRAHI VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
290	D-WP(C)/11980/2024 WP(C)/8395/2024	KALAPSHRI MALL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
291	D-WP(C)/11913/2024 WP(C)/8396/2024	SARITA ROUT VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
292	D-WP(C)/15563/2024 WP(C)/8397/2024	SK. BADURUDDIN VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	MANOJ KUMAR KHUNTIA VS	// 0 //
293	D-WP(C)/15562/2024 WP(C)/8398/2024	ALOK KUMAR NANDA VS DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI	MANOJ KUMAR KHUNTIA VS	// 0 //
294	D-WP(C)/15452/2024 WP(C)/8399/2024	SUDIPTA KUMAR DASH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
295	D-WP(C)/12132/2024	UNION OF INDIA	BIRENDRA KUMAR PARDHI,C.G.C	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8400/2024	VS	VS	0
		RAJ KISHORE MALLICK		//
296	D-WP(C)/15564/2024	M/S.SHAIKH SAHANWAJ, BBSR	ITISHREE TRIPATHY	//
	WP(C)/8401/2024	VS	VS	0
		UNION OF INDIA		//
297	D-WP(C)/13165/2024	DEV KUMAR DAS @ KHOKAN DAS	MOHAMMED MUSTAQ ANSARI	//
	WP(C)/8402/2024	VS	VS	0
		SHIV SAHAYA YADAV		//
298	D-WP(C)/10722/2024	PRAKASH CHANDRA BALIARSINGH	SANTOSH KUMAR SAMANTARAY	//
	WP(C)/8403/2024	VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/10634/2024	SALITA PATRA	ULLASH CHANDRA MOHANTY	//
	WP(C)/8404/2024	VS	VS	0
		COMMNR.-CUM-SECY., ODIA LANGUAGE,LITERATURE AND CULTURAL DEPT.		//
300	D-WP(C)/15517/2024	ADITYA KANDOI	JAGAMOHAN PATTANAIAK	//
	WP(C)/8405/2024	VS	VS	0
		THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR		//
301	D-WP(C)/9685/2024	SURENDRA PANIGRAHI	GOPAL PRASAD JENA	//
	WP(C)/8406/2024	VS	VS	0
		THE STATE OF ODISHA		//
302	D-WP(C)/10633/2024	KANTHAMANI BISWAL	ULLASH CHANDRA MOHANTY	//
	WP(C)/8407/2024	VS	VS	0
		COMMNR.-CUM-SECY., ODIA LANGUAGE LITRETURE AND CULTURE		//
303	D-WP(C)/15180/2024	RAJAT SAHU	BIRAJA PRASANNA DAS	//
	WP(C)/8408/2024	VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/13421/2024	BHARATI KUMARI BISOYI	SHAKTI DATTA TRIPATHY	//
	WP(C)/8409/2024	VS	VS	0
		REGISTRAR, COOPERATIVE SOCIETIES, BBSR		//
305	D-WP(C)/14705/2024	TRUPTIMANAS KAP	RAJJEET ROY	//
	WP(C)/8410/2024	VS	VS	0
		SRIYA SWATI SUCHARITA SWAIN		//
306	D-WP(C)/14966/2024	BASANTA KUMAR PRADHAN	ARUN KUMAR PATRA	//
	WP(C)/8411/2024	VS	VS	0

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :06/04/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/13649/2024 WP(C)/8412/2024	STATE OF ODISHA KAMALA SWAIN VS	MANOJ KUMAR MOHANTY VS	// // 0
308	D-WP(C)/13041/2024 WP(C)/8413/2024	STATE OF ODISHA KULAMANI SAHOO VS	JYOTIRMAY GUPTA VS	// // 0
309	D-WP(C)/12725/2024 WP(C)/8414/2024	STATE OF ODISHA REBATI NAYAK VS	SUBHADUTTA ROUSTRAY VS	// // 0
310	D-WP(C)/11563/2024 WP(C)/8415/2024	STATE OF ODISHA PURUSHOTTAM BEHERA VS	PRABIR KUMAR RAY VS	// // 0
311	D-WP(C)/12346/2024 WP(C)/8416/2024	STATE OF ODISHA BALABHADRA MANGARAJ VS	ASHOK KUMAR DAS VS	// // 0
312	D-WP(C)/14186/2024 WP(C)/8417/2024	STATE OF ODISHA GANESH HARIJAN VS	AKSHAYA KUMAR SAHOO VS	// // 0
313	D-WP(C)/15183/2024 WP(C)/8418/2024	STATE OF ODISHA RASHMITA KHATUA VS	SRIKANTA KUMAR NATH VS	// // 0
314	D-WP(C)/14063/2024 WP(C)/8419/2024	STATE OF ODISHA KRUSHNA CHANDRA SWAIN VS	ASHOK KUMAR BEHERA VS	// // 0
315	D-WP(C)/15011/2024 WP(C)/8420/2024	COMMNR CUM SECY, FOOD SUPPLY AND CONSUMER WELFARE DEPT, BBSR JAYAKRUSHNA PADHAN VS	RANJIT SAMAL VS	// // 0
316	D-WP(C)/14638/2024 WP(C)/8421/2024	STATE OF ODISHA USOMAN BEHERA VS	DHANESWAR BEHERA VS	// // 0
317	D-WP(C)/6070/2024 WP(C)/8422/2024	STATE OF ODISHA SANJAYA KUMAR MALLICK VS REGIONAL MANAGER, RESERVE BANK OF INDIA, KHURDA	BRAJA MOHAN SARANGI VS	// // 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/15143/2024 WP(C)/8423/2024	SUBRATA KUMAR ROUTRAY VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
319	D-WP(C)/9691/2024 WP(C)/8424/2024	KAILASH SA VS STATE OF ODISHA	OMKAR DEVDAS VS	// 0 //
320	D-WP(C)/13401/2024 WP(C)/8425/2024	DEBENDRA NAHAK VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
321	D-WP(C)/11729/2024 WP(C)/8426/2024	ARJUNA SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
322	D-WP(C)/5419/2024 WP(C)/8427/2024	SAMIR KUMAR PANI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
323	D-WP(C)/6361/2024 WP(C)/8428/2024	SOUDAMINI MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
324	D-WP(C)/11689/2024 WP(C)/8429/2024	PABITRA KUMAR BEHERA VS STATE OF ODISHA	SUSANTA DASH VS	// 0 //
325	D-WP(C)/15223/2024 WP(C)/8430/2024	SABITRI DEI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
326	D-WP(C)/14664/2024 WP(C)/8431/2024	M/S.JAY DURGA ENZIMATIC PVT.LTD, CUTTACK VS THE COLLECTOR, CUTTACK	SAUMYA RANJAN MISHRA VS	// 0 //
327	D-WP(C)/12535/2024 WP(C)/8432/2024	DCB BANK LTD.,MUMBAI VS COLLECTOR CUM DIST.MAGISTRATE, CUTTACK	NALINI KANTA DASH VS	// 0 //
328	D-WP(C)/15594/2024 WP(C)/8433/2024	KANDURI CHARAN PRADHAN VS DIRECTOR GENERAL , RPF, NEW DELHI	MANOJ KUMAR KHUNTIA VS	// 0 //
329	D-WP(C)/15591/2024	MITA ROUT	MANOJ KUMAR KHUNTIA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8434/2024	VS	VS	0
		DIRECTOR GENERAL RAILWAY PROTECTION FORCE, DELHI		//
330	D-WP(C)/3969/2024	JANARDHAN PANIGRAHI	GYANENDRA CHAITANYA	//
	WP(C)/8435/2024	VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/14809/2024	PATHAPUR SERVICE CO-OPERATIVE SOCIETY LTD.,	DEBARAJ MOHANTY	//
	WP(C)/8436/2024	VS	VS	0
		UNION OF INDIA		//
332	D-WP(C)/12130/2024	KISHORE CHANDRA SAHU	SUVENDU KUMAR RAY	//
	WP(C)/8437/2024	VS	VS	0
		COLLECTOR CUM DM.,SUNDARGARH		//
333	D-WP(C)/15595/2024	SANJATA KUMAR HARICHANDAN	MANOJ KUMAR KHUNTIA	//
	WP(C)/8438/2024	VS	VS	0
		DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI		//
334	D-WP(C)/15592/2024	GITANJALI SETHI	MANOJ KUMAR KHUNTIA	//
	WP(C)/8439/2024	VS	VS	0
		DIRECTOR GENERAL, RAILWAY PROTECTION FORCE, NEW DELHI		//
335	D-WP(C)/15455/2024	MINATI PANDA	SIDHESWAR MALLIK	//
	WP(C)/8440/2024	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/11966/2024	SABITA RATH	SAROJANANDA MISHRA	//
	WP(C)/8441/2024	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/14438/2024	ANITA RAY	UMAKANT SAHOO	//
	WP(C)/8442/2024	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/12580/2024	RAMA DAS	SANTOSH KUMAR MAHANTY	//
	WP(C)/8443/2024	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/15112/2024	KAILASH CHANDRA SETHI	GYANA RANJAN SETHI	//
	WP(C)/8444/2024	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/14779/2024	SHAKUNTALA MISHRA	MAHENDRA KUMAR SAHOO	//
	WP(C)/8445/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/13044/2024 WP(C)/8446/2024	STATE OF ODISHA BHAGYADHAR BEHERA VS ELECTION COMMISSION OF INDIA (ECI), NEW DELHI	SIDHARTH PRASAD DAS VS	// // 0 //
342	D-WP(C)/14109/2024 WP(C)/8447/2024	HARIBANDHU SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
343	D-WP(C)/14930/2024 WP(C)/8448/2024	RANJIT ROUTRAY VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
344	D-WP(C)/12673/2024 WP(C)/8449/2024	CHANDRA SEKHAR JORA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
345	D-WP(C)/15209/2024 WP(C)/8450/2024	DINABANDHU PADHAN VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
346	D-WP(C)/12438/2024 WP(C)/8451/2024	AMIYA KUMAR MOHANTY VS STATE OF ODISHA	MILAN KUMAR BADU VS	// 0 //
347	D-WP(C)/14929/2024 WP(C)/8452/2024	TANAYA NAIK VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
348	D-WP(C)/13189/2024 WP(C)/8453/2024	SABITA KUMARI BISWAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
349	D-WP(C)/13058/2024 WP(C)/8454/2024	CHINA RAJHANS VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
350	D-WP(C)/13519/2024 WP(C)/8455/2024	PRAMODA KUMAR DAS VS STATE OF ODISHA	GOPAL CHARAN MOHANTY VS	// 0 //
351	D-WP(C)/15197/2024 WP(C)/8456/2024	URMILA SAHOO VS BISWAMBAR SAHOO	MALAYA KUMAR MISHRA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/13387/2024 WP(C)/8457/2024	RANGADHAR BISWAL VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
353	D-WP(C)/13031/2024 WP(C)/8458/2024	PUSPANJALI NINGI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
354	D-WP(C)/14631/2024 WP(C)/8459/2024	SANKARSAN PARIDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
355	D-WP(C)/15103/2024 WP(C)/8460/2024	JHIRAG TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
356	D-WP(C)/8540/2024 WP(C)/8461/2024	PRAKASH CHANDRA MISHRA VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// 0 //
357	D-WP(C)/12634/2024 WP(C)/8462/2024	RAMESH CHANDRA SHARMA VS STATE OF ODISHA	MOHENDRA PRASAD MOHANTY VS	// 0 //
358	D-WP(C)/14606/2024 WP(C)/8463/2024	NARENDRA BARIK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
359	D-WP(C)/14630/2024 WP(C)/8464/2024	NRUSINGHA PRASAD SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
360	D-WP(C)/14601/2024 WP(C)/8465/2024	SAROJIN DEI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
361	D-WP(C)/9700/2024 WP(C)/8466/2024	RAGHUNATH DAS VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
362	D-WP(C)/12775/2024 WP(C)/8467/2024	HEMAPRAVA AGASTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	D-WP(C)/14617/2024	PRASANTA KUMAR MOHANTY	PRAVAT KUMAR PANDA	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8468/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/12767/2024 WP(C)/8469/2024	BENUDHAR DALAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
365	D-WP(C)/12477/2024 WP(C)/8470/2024	SANATANA MOHARANA VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
366	D-WP(C)/15104/2024 WP(C)/8471/2024	KARMA TIRKEY VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
367	D-WP(C)/15478/2024 WP(C)/8472/2024	ANURADHA PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
368	D-WP(C)/15087/2024 WP(C)/8473/2024	ARATI RAY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
369	D-WP(C)/15107/2024 WP(C)/8474/2024	FULNA SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
370	D-WP(C)/15305/2024 WP(C)/8475/2024	TAPAS KUMAR BARIK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
371	D-WP(C)/15038/2024 WP(C)/8476/2024	BASANTA KUMAR SAHOO VS THE COLLECTOR AND DM, DHENKANAL	ANANTA NARAYAN PATTANAYAK VS	// 0 //
372	D-WP(C)/13274/2024 WP(C)/8477/2024	NILAMANI NAYAK VS CT AND GST OFFICER, NAYAGARH	BHABANI PRASAD MOHANTY VS	// 0 //
373	D-WP(C)/15149/2024 WP(C)/8478/2024	SATISH CHANDRA DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
374	D-WP(C)/14320/2024 WP(C)/8479/2024	TAPASA KUMAR ROUT VS	NIROD KUMAR SAHU VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-WP(C)/15279/2024 WP(C)/8480/2024	PRIYANKA NAYAK SUNITA PADHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// // 0 //
376	D-WP(C)/14623/2024 WP(C)/8481/2024	S.K.SAMMAD ALLI VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
377	D-WP(C)/15276/2024 WP(C)/8482/2024	ARABINDA PADHAN VS RAJKISHORE SAHU	Pratima Nayak VS	// 0 //
378	D-WP(C)/15063/2024 WP(C)/8483/2024	M/S. SRI DURGA CONDEV PVT. LTD.,CUTTACK VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
379	D-WP(C)/13596/2024 WP(C)/8484/2024	SANTOSH KUMAR SAHU VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
380	D-WP(C)/14627/2024 WP(C)/8485/2024	LINGARAJ MANGARAJ VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
381	D-WP(C)/14233/2024 WP(C)/8486/2024	RABINARAYAN MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
382	D-WP(C)/14238/2024 WP(C)/8487/2024	RAMAKRISHNA KOROSUDHA PATNAIK VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT.	SHASHI BHUSAN JENA VS	// 0 //
383	D-WP(C)/14931/2024 WP(C)/8488/2024	RAMACHANDRA DASH VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
384	D-WP(C)/14235/2024 WP(C)/8489/2024	RAJENDRA KUMAR SAMANTRAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
385	D-WP(C)/14237/2024 WP(C)/8490/2024	LOKANATH DEHURI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-WP(C)/14525/2024 WP(C)/8491/2024	NARAYAN NAYAK VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
387	D-WP(C)/14944/2024 WP(C)/8492/2024	RATAN BAG VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
388	D-WP(C)/13598/2024 WP(C)/8493/2024	PRAMODINI PANIGRAHI VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
389	D-WP(C)/15147/2024 WP(C)/8494/2024	RABI NARAYAN MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
390	D-WP(C)/14519/2024 WP(C)/8495/2024	RAMAKANTA SAHU VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
391	D-WP(C)/12627/2024 WP(C)/8496/2024	KRUSHNA CHANDRA KAR VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
392	D-WP(C)/14940/2024 WP(C)/8497/2024	SEPHET LAL SAHU VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
393	D-WP(C)/13602/2024 WP(C)/8498/2024	BAURI @ BAURANI@TILOTAMMA DALAI VS ADDITIONAL COMMNR OF SETTLEMENT AND CONSOLIDATION , BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
394	D-WP(C)/12617/2024 WP(C)/8499/2024	LIPSA KHATUA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
395	D-WP(C)/14236/2024 WP(C)/8500/2024	MANORANJAN SING VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
396	D-WP(C)/6362/2024 WP(C)/8501/2024	BUDHAN SINGH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
397	D-WP(C)/12760/2024	JAYARAM PUJARI	SIDHARTHA MISHRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/8502/2024	VS D.G. AND I.G OF POLICE, CUTTACK	VS	0 //
398	D-WP(C)/14938/2024 WP(C)/8503/2024	CHANCHALA PRAVA SAHOO VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
399	D-WP(C)/14546/2024 WP(C)/8504/2024	MAHENDRA MOHANTY @ MAHENDRA NATH MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
400	D-WP(C)/14009/2024 WP(C)/8505/2024	SWOSTI MAHILA BIKASH PARISAD, CUTTACK VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
401	D-WP(C)/6372/2024 WP(C)/8506/2024	KRUSHNA DURGA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
402	D-WP(C)/12903/2024 WP(C)/8507/2024	KRUSHNA GOCHHAYAT VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// 0 //
403	D-WP(C)/15485/2024 WP(C)/8508/2024	SACHINDRA PADHY VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
404	D-WP(C)/15186/2024 WP(C)/8509/2024	SANJUKTA BHOI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
405	D-WP(C)/12989/2024 WP(C)/8510/2024	DEVID KESHAREE MAHANTA VS STATE OF ODISHA	SATYABRATA SATAPATHY VS	// 0 //
406	D-WP(C)/14012/2024 WP(C)/8511/2024	RENUKA BAGH VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
407	D-WP(C)/6367/2024 WP(C)/8512/2024	RAJESH KUMAR PUROHIT VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
408	D-WP(C)/12763/2024 WP(C)/8513/2024	YUDHISTIR PANDA VS	PRADEEP KUMAR DAS VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
409	D-WP(C)/15488/2024 WP(C)/8514/2024	STATE OF ODISHA BIBHISANA MALIK VS	SURENDRA KUMAR GARTIA VS	// // 0
410	D-WP(C)/14183/2024 WP(C)/8515/2024	STATE OF ODISHA SANDHYA MAHANANDA VS	AKSHAYA KUMAR SAHOO VS	// // 0
411	D-WP(C)/13202/2024 WP(C)/8516/2024	STATE OF ODISHA AGADI TUKUNA PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
412	D-WP(C)/6366/2024 WP(C)/8517/2024	STATE OF ODISHA SURENDRA MALIK VS	DURGESH NARAYAN RATH VS	// // 0
413	D-WP(C)/6364/2024 WP(C)/8518/2024	STATE OF ODISHA BHAKTA KORAI VS	DURGESH NARAYAN RATH VS	// // 0
414	D-WP(C)/12650/2024 WP(C)/8519/2024	STATE OF ODISHA UMAKANTA PANIGRAHI VS	SIDHESWAR MALLIK VS	// // 0
415	D-WP(C)/13409/2024 WP(C)/8520/2024	STATE OF ODISHA TAPAS KUMAR SAHU VS	PRAJNA PRIYAMBADA VS	// // 0
416	D-WP(C)/14351/2024 WP(C)/8521/2024	UNION OF INDIA PRASANTA BARIK VS	ABHISHEK DASH VS	// // 0
417	D-WP(C)/14812/2024 WP(C)/8522/2024	STATE ELECTION COMMISSION, BBSR MAMATA ROUT VS	JEEVANJYOTI MOHANTY VS	// // 0
418	D-WP(C)/14256/2024 WP(C)/8523/2024	PROJECT DIRECTOR, NAHI, BBSR. SANTOSH KUMAR PATRA VS	SHASHI BHUSAN JENA VS	// // 0
419	D-WP(C)/15212/2024 WP(C)/8524/2024	STATE OF ODISHA SUDHANSU SEKHAR MAHANTA VS	PARTHA SARATHI DAS VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-WP(C)/14104/2024 WP(C)/8525/2024	BHARAT PRUSTY VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
421	D-WP(C)/15340/2024 WP(C)/8526/2024	NABA KUMAR NANDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
422	D-WP(C)/13411/2024 WP(C)/8527/2024	RUDRA PRASAD DAS VS STATE OF ODISHA	PRAJNA PRIYAMBADA VS	// 0 //
423	D-WP(C)/11172/2024 WP(C)/8528/2024	CHINIPANI RAMUDU REDDY @ CH.RAMUDU REDDY VS JOINT COMMISSIONER SETTLEMENT AND CONSOLIDATION, BERHAMPUR	BIKRAM KESHARI RAJ VS	// 0 //
424	D-WP(C)/11863/2024 WP(C)/8529/2024	AVINASH JENA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
425	D-WP(C)/13188/2024 WP(C)/8530/2024	LAXMI NARAYAN JAIN VS THE INCOME TAX OFFICER, WARD-1 ROURKELA, SUNDERGARH	BIJAY PANDA VS	// 0 //
426	D-WP(C)/11694/2024 WP(C)/8531/2024	THE BHARATIYA BIKASH PARISAD, GANJAM VS THE ELECTION COMMISSION OF INDIA, NEW DELHI	GOPAL PRASAD JENA VS	// 0 //
427	D-WP(C)/13629/2024 WP(C)/8532/2024	MCL, BURLA , SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
428	D-WPCRL/10331/2024 WPCRL/29/2024	SWARNALATA PARIDA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	//0 0 //
429	D-ABLAPL/8913/2024 ABLAPL/3512/2024	HARIPAD MANDAL VS STATE OF ODISHA(VIG.)	MAHITOSH SINHA VS	JEYPORE VIGILANCE /26 /2022 0 //
430	D-ABLAPL/8920/2024 ABLAPL/3513/2024	RAJENDRA JAGADALA @ RAJU @ RAJENDRA KUMAR JAGADALA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /36 /2022 0 //
431	D-ABLAPL/8981/2024	MD RAJA @ MD ISLAM	RAJIV KUMAR MAHANTA	KEONJHAR TOWN /251 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3514/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/9081/2024 ABLAPL/3515/2024	PRAFULLA SWAIN VS STATE OF ODISHA	TRILOCHAN DASH VS	BRAHMAGIRI /117 /2024 () //
433	D-ABLAPL/8129/2024 ABLAPL/3516/2024	ABINASH DASH VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	KHARABEL NAGAR P.S. /20 /2024 () //
434	D-ABLAPL/8833/2024 ABLAPL/3517/2024	DILLIP KHATUA VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	MARSHAGHAI /66 /2024 () //
435	D-ABLAPL/8974/2024 ABLAPL/3518/2024	HIMANSHU KAMILA VS STATE OF ODISHA	JAGANNATH KAMILA VS	BALIAPAL /57 /2023 () //
436	D-ABLAPL/9018/2024 ABLAPL/3519/2024	CHINMAYA BEHERA @ CHINMAYA KISHORE BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /80 /2024 () //
437	D-ABLAPL/9102/2024 ABLAPL/3520/2024	MD. RAJA @ MD. ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /249 /2023 () //
438	D-ABLAPL/9487/2024 ABLAPL/3521/2024	SUBRAT SAHU VS STATE OF ODISHA	GYANALOKA MOHANTY VS	CUTTACK SADAR /122 /2024 () //
439	D-ABLAPL/9536/2024 ABLAPL/3522/2024	ARJUN MUKHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ANGUL TOWN /576 /2023 () //
440	D-ABLAPL/6755/2024 ABLAPL/3523/2024	SUSENA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /80 /2024 () //
441	D-ABLAPL/8795/2024 ABLAPL/3524/2024	GARIBA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAKA P.S. /70 /2022 () //
442	D-ABLAPL/9574/2024 ABLAPL/3525/2024	PYARI BIBI VS	SUBHRA NARAYAN GAYA VS	KAKATAPUR /71 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/9612/2024 ABLAPL/3526/2024	STATE OF ODISHA MANORANJAN PARIDA VS	BADRINARAYAN PANDA (2) VS	// / /0 ()
444	D-ABLAPL/9641/2024 ABLAPL/3527/2024	STATE OF ODISHA SUSANTA KHILLAR VS	BIJAYA KUMAR SAHOO VS	// ODAGAON /95 /2024 ()
445	D-ABLAPL/9659/2024 ABLAPL/3528/2024	STATE OF ODISHA MAHESWAR SETHI VS	JAYAKRISHNA MOHAPATRA VS	// TIHIDI /114 /2023 ()
446	D-ABLAPL/9677/2024 ABLAPL/3529/2024	STATE OF ODISHA KUNI PRADHAN VS	RAKESH KUMAR MALLICK VS	// DELANGA /67 /2024 ()
447	D-ABLAPL/9761/2024 ABLAPL/3530/2024	STATE OF ODISHA KAILASH CHANDRA BHUYAN @ BABULI VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /167 /2024 ()
448	D-ABLAPL/9763/2024 ABLAPL/3531/2024	STATE OF ODISHA PRAFULLA BISOYI @ PARI BISOYI VS	SANTOSH KUMAR MAHANTY VS	// BADAGADA /107 /2023 ()
449	D-ABLAPL/9764/2024 ABLAPL/3532/2024	STATE OF ODISHA DAYANIDHI PALATASINGH VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /107 /2024 ()
450	D-ABLAPL/9765/2024 ABLAPL/3533/2024	STATE OF ODISHA DWITIKRUSHNA POLEI @ DUTI KRUSHNA POLEI VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /157 /2024 ()
451	D-ABLAPL/9766/2024 ABLAPL/3534/2024	STATE OF ODISHA AKASH BHUYAN VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /167 /2024 ()
452	D-ABLAPL/9958/2024 ABLAPL/3535/2024	STATE OF ODISHA SATYA RANA VS	JUGALA KISHORE PANDA VS	// GHANTAPADA /77 /2023 ()
453	D-ABLAPL/9960/2024 ABLAPL/3536/2024	STATE OF ODISHA NARENDRA KIMBAKA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// GUDARI /38 /2020 () //



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
454	D-ABLAPL/9965/2024 ABLAPL/3537/2024	SUJAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SAMAL /224 /2023 () //
455	D-ABLAPL/9974/2024 ABLAPL/3538/2024	AMIR KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /118 /2023 () //
456	D-ABLAPL/9812/2024 ABLAPL/3539/2024	PRADIPTA RANJAN SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PIPLI /141 /2024 () //
457	D-ABLAPL/9858/2024 ABLAPL/3540/2024	ARJUN MUKHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ANGUL TOWN /455 /2023 () //
458	D-ABLAPL/9952/2024 ABLAPL/3541/2024	ARABINDA DAS @ SAMIT DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /190 /2024 () //
459	D-ABLAPL/7657/2024 ABLAPL/3542/2024	SANJAYA NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL TOWN /8 /2024 () //
460	D-ABLAPL/8174/2024 ABLAPL/3543/2024	BHIMA PANGI @ MOHARIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /98 /2019 () //
461	D-ABLAPL/8878/2024 ABLAPL/3544/2024	SATYABRATA DASH VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /145 /2024 () //
462	D-ABLAPL/9379/2024 ABLAPL/3545/2024	BHAGIRATHI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BASUDEVPUR /56 /2023 () //
463	D-ABLAPL/7083/2024 ABLAPL/3546/2024	ABHISHEK TRIPATHY VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL TOWN /140 /2024 () //
464	D-ABLAPL/9452/2024 ABLAPL/3547/2024	BISWAJIT @ SOMU SWAIN VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	KUJANGA /113 /2024 () //
465	D-ABLAPL/9495/2024	BACHAN NAIK	PRAKASH CHANDRA MISHRA	NARASINGHPUR /278 /2020

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :06/04/2024**

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	ABLAPL/3548/2024	VS STATE OF ODISHA	VS	() //